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C.A.No. 430 OF 2000

ITEM No.101(Part-heard) Court No.4

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.430/2000

M/S. HINDUSTAN ZINC LTD.Appellant (s)

VERSUS

COMMR. OF CENTRAL EXCISE, JAIPURRespondent (s)
(With office report)

With C.A. No.3991/2001 (With appln.(s) for stay and with office report),

Date : 17/02/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE DR. JUSTICE AR. LAKSHMANAN
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant inMr. V. Lakshmikumaran, Adv.
CA 430/00,3991/01Mr. Alok Yadav, Adv.
Mr. M.P. Devnath, Adv.
Mr. V. Balachandran, Adv.

For Respondents Mr. R. Venkataramani, Sr. Adv.
in both AppealsMr. A. Subba Rao, Adv.
Mr. Hemant Sharma, Adv.
Mr. Ashok Panigrahi, Adv.
Ms. V. Vijaylakshmi, Adv.
Mr. P. Parmeswaran, Adv.
Mr. B.K. Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. R. Venkataramani, learned senior counsel resumed his arguments at 10.35 A.M. and concluded at 12.10 P.M. Thereafter, Mr. V. Lakshmikumaran, learned counsel made his reply submissions upto 12.25 P.M. Hearing stands concluded in Civil Appeal Nos.430 of 2000 and 3991 of 2001. Judgment reserved.

(K.K. Chawla)
Court Master

(Jasbir Singh)
Court Master

ITEM No.101(Part-heard) Court No.4

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.2350/2002

M/S. PAHWA CHEMICALS PVT. LTD.Appellant (s)

VERSUS

COMMR. OF CENTRAL EXCISE, DELHIRespondent (s)

(With appln.(s) for ex-parte stay and with office report),

C.A. No.406/2004 (With appln.(s) for stay and with office report)

Date : 17/02/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE DR. JUSTICE AR. LAKSHMANAN
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant in
both Appeals Mr. A.K. Jain, Adv.
Mr. Rajesh Jain, Adv.
Mr. Rajesh Kumar, Adv.

For Respondents Mr. R. Venkataramani, Sr. Adv.
in both Appeals Mr. A. Subba Rao, Adv.
Mr. Hemant Sharma, Adv.
Mr. Ashok Panigrahi, Adv.
Ms. V. Vijaylakshmi, Adv.
Mr. P. Parmeswaran, Adv.
Mr. B.K. Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Civil Appeal Nos.2350/2002, 406/2004

Mr. A.K. Jain, learned counsel appearing for the Appellant commenced his arguments at 12.25 P.M. and concluded at 3.35 P.M. Thereafter, Mr. R. Venkataramani, learned senior counsel commenced his arguments and concluded at 3.50 P.M. Hearing stands concluded. Judgment reserved.

(K.K. Chawla)
Court Master

(Jasbir Singh)
Court Master